

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 308 OF 2017 IN
APPEAL No. 2 OF 2015**

Dated: 25th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Poorva Saigal
Ms. Neha Garg

Counsel for the Respondent(s) : Ms. Suparna Srivastava for GERC
Ms. Neeha Nagpal
Ms. Shruti Verma
Mr.N.Gupta for R-2

ORDER

**IA No. 308 OF 2017
*(Appl. for directions filed by R.2)***

Issue notice. Ms. Neha Garg takes notice on behalf of the Appellant. Notice be issued to the other Respondents returnable on 02.05.2017. Dasti, in addition, is permitted.

List this application for hearing on **02.05.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt